

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR TERIYAKI BUILDERS PRIVATE LIMITED
OPERATING IN TRADING BUSINESS AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Teriyaki Builders Private Limited (Formerly Known as Oasis Suppliers Private Limited) PAN No.: AABCO4960F CIN: U51909DL2011PTC377749
2.	Address of the registered office	Registered Office: 865, Ground Floor, Shop No. 2, Gali No. 7, Govindpuri, Kalkaji New Delhi, South Delhi-110019 Earlier Registered Office: 740 GF, Janta Flat, GTB Enclave, Dilshad Garden, Delhi, North East Delhi-110093
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	No Fixed Assets of Corporate Debtor as per the provisional financial statements as on CIRP Commencement date i.e. 29th August, 2023
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	5
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by email to Resolution Professional at cirp.teriyakibuilders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code	Details can be sought by email to Resolution Professional at cirp.teriyakibuilders@gmail.com
10.	Last date for receipt of expression of interest	17/12/2023
11.	Date of issue of provisional list of prospective resolution applicants	23/12/2023
12.	Last date for submission of objections to provisional list	28/12/2023
13.	Date of issue of final list of prospective resolution applicants	06/01/2024



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11/01/2024
15.	Last date for submission of resolution plans	10/02/2024
16.	Process email id to submit Expression of Interest	cirp.teriyakibuilders@gmail.com

Sudhanshu Gupta

Sudhanshu Gupta
Resolution Professional of M/s Teriyaki Builders Private Limited
(Formerly Known as Oasis Suppliers Private Limited)
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Date: 1st December, 2023

Place: Delhi



Israeli airstrikes on Gaza resume after truce ends

AP ■ DEIR AL-BALAH (GAZA STRIP)
Israel's war with Hamas resumed in full force Friday, with airstrikes hitting targets in the Gaza Strip minutes after a weeklong truce expired. Black smoke billowed from the besieged territory, and Israel dropped leaflets over Gaza City and southern parts of the enclave, urging civilians to leave their homes to avoid the fighting. In Israel, sirens warned of incoming rockets at several communal farms near Gaza, a sign that militants also restarted attacks. The renewed hostilities heightened concerns for Palestinians — many of whom have been displaced by the war — as well as about 140 hostages still in Gaza, after more than 100 were freed during the truce.
Qatar, which has served as a mediator along with Egypt, said negotiators were still trying to restart the cease-fire.

Qatar's Foreign Ministry singled out Israel's role in the resumption of fighting and said it "complicates mediation efforts and exacerbates the humanitarian catastrophe".
A day earlier, US Secretary of State Antony Blinken met with Israeli officials and urged them to do more to protect Palestinian civilians as they seek to destroy Hamas. Blinken arrived Friday at the COP28 climate talks in Dubai, where he was to meet with Arab foreign ministers and other officials.
Israel's retaliation for Hamas' deadly Oct 7 raid has killed thousands of Palestinians, uprooted most of Gaza's 2.3 million people and led to a humanitarian crisis. Hundreds of thousands of displaced people are now crammed into the territory's south with no exit, raising questions over how any Israeli offensive there could avoid heavy civilian casualties. It was

not clear to what extent Israeli Prime Minister Benjamin Netanyahu will heed appeals from the United States, Israel's most important ally.
Netanyahu's office said Friday that Israel "is committed to achieving the goals of the war: releasing the hostages, eliminating Hamas and ensuring that Gaza never again constitutes a threat to the residents of Israel". Only hours in to the renewed offensive, the Health Ministry of Hamas-controlled Gaza said 109 people had been killed and dozens wounded.
In the leaflets it dropped in southern Gaza, Israel urged people to leave homes east of Khan Younis, warning that the southern town was now a "dangerous battle zone". Other leaflets warned residents of several neighbourhoods in Gaza City in the north to move south.
The Israeli military also released a map carving up the Gaza Strip into hundreds of

numbered parcels, and asked residents to learn the number associated with their location in case of an eventual evacuation. It was not immediately clear how Palestinians would be updated on calls for evacuation. Hundreds of thousands of people fled northern Gaza earlier in the war, in an extraordinary mass exodus that saw many take shelter in Khan Younis and other places in the south.
One of the first airstrikes Friday destroyed a large building in Khan Younis. Moments later, residents were seen frantically searching the rubble for survivors as medics approached. One wounded person was carried away on a stretcher.
In Hamad City, a Qatari-funded housing development near the city, a strike hit an apartment in a multi-story residential building, while other parts of the building appeared largely intact. Elsewhere, a strike hit a home near Gaza

City in the north, and in the refugee camp of Maghazi, in central Gaza, rescuers clawed through the rubble of a large building hit by warplanes. A foot stuck out of the tangle of concrete and wiring.
Israel has said it is targeting Hamas operatives and blames civilian casualties on operating in residential neighbourhoods. Since the war erupted Oct 7, in response to a deadly Hamas attack on southern Israel, many of those killed in Israeli bombardments have been women and children.
In Israel, white smoke trails could be seen in the skies over Sderot on the border with northern Gaza after Israel's missile protection systems activated. Netanyahu said the war resumed because Hamas had violated the terms of the truce. "It has not met its obligation to release all of the women hostages today and has

launched rockets at Israeli citizens," he said in a statement.
Hamas claimed Israel had asked for the release of 10 female soldiers, which it rejected. Hamas blamed Israel for the end of the truce, saying in a statement that it had rejected all offers Hamas made to release more hostages and bodies of the dead.
The Israeli military's announcement of the resumption of strikes came only 30 minutes after the cease-fire expired early Friday.
During the weeklong truce, Hamas and other militants in Gaza released more than 100 hostages, most of them Israelis, in return for 240 Palestinians freed from prisons in Israel.
Virtually all of those freed were women and children, but the fact that few such hostages now remain in Gaza made it hard to reach a deal to extend the cease-fire. Hamas, a militant group that has ruled Gaza

for 16 years, had been expected to set a higher price for the remaining hostages, especially Israeli soldiers.
Netanyahu has been under intense pressure from families of the hostages to bring them home. But his far-right governing partners have also pushed him to continue the war until Hamas is destroyed, and could abandon his coalition if he is seen as making too many concessions. A total of 81 Israelis, including dual nationals, were freed during the truce, most of whom appeared physically well but shaken. Another 24 hostages — 23 Thais and one Filipino — were also released, including several men.
The Palestinian prisoners who were released were mostly teenagers accused of throwing stones and firebombs during confrontations with Israeli forces. Several were women who were convicted by military courts of attempting to attack soldiers.

'Israel already knew about Hamas attack'

Jerusalem (AP): Israel's military was aware of Hamas' plan to launch an attack on Israeli soil over a year before the devastating Oct 7 operation that killed hundreds of people, The New York Times reported Friday. It was the latest in a series of signs that top Israeli commanders either ignored or played down warnings that Hamas was plotting the attack, which triggered a war against the Islamic militant group that has devastated the Gaza Strip.
The Times said Israeli officials were in possession of a 40-page battle plan, code-named "Jericho Wall", that detailed a hypothetical Hamas attack on southern Israeli communities.
It was unclear how the document was obtained by Israel, but the article said that it had been translated — indicating it may have been in Arabic and directly intercepted from Hamas.
The Israeli military declined to comment on the report, saying it was "currently focused on eliminating the threat from the terrorist organisation Hamas."
"Questions of this kind will be looked into in a later stage," it said.
The document was seen by many Israeli military and intelligence officials, the report said, though it was unclear if Prime Minister Benjamin Netanyahu or other top leaders had seen it. The document predicted that Hamas would bombard Israel with rockets, use drones to disable Israel's security and surveillance abilities at the border wall, and take over southern communities and military bases. Another 2016 Israeli defense memo obtained by the Times said Hamas intended to take hostages back to Gaza. The Oct 7 attack — in which 1,200 people were killed and 240 people were abducted and taken to Gaza — would uncannily mirror the one outlined in the battle plan. But Israeli officials had brushed off the plan, the report said, dismissing it as "aspirational" rather than something that could practically take place, the report said.

Harris to tackle delicate tasks of talking climate

AP ■ WASHINGTON
Vice President Kamala Harris will tackle two delicate tasks this weekend in Dubai: She'll try to demonstrate US environmental leadership despite President Joe Biden's notable absence from an annual summit on climate change and she'll work to nudge forward fragile efforts to shape the next phase of the war between Israel and Hamas.
Harris has only a brief opportunity to accomplish either goal while she's in the United Arab Emirates. She leaves Washington on Friday and is scheduled to appear only briefly at the United Nations conference known as COP28. Like most vice presidents, Harris is expected to hew tightly to administration talking points on controversial issues where any divergence could ricochet around the globe.
Her public remarks, however limited, will be closely scrutinized. Activists are eager for any boost in the fight against climate change, which experts warn is lagging behind what's needed to prevent damaging global warming. And Harris will be the highest-ranking U.S. official to visit an Arab nation since the outbreak of war in the Middle East, where anti-

American sentiment has been inflamed by Washington's support for Israel's military campaign in Gaza.
Administration officials said Harris will be delivering remarks at the climate summit on Saturday and holding bilateral meetings with regional leaders.
But details on her schedule remain scarce and the trip appears to have been hastily arranged. As recently as last week, Harris' staff said she had no plans to attend the climate conference, known as COP28. White House officials have not explained the change in plans. Biden attended the last two UN summits, which were held in Scotland and Egypt, but he disappointed some environmental activists by his decision to skip this one.
Manish Bapna, head of the Natural Resources Defense Council, said it's "so important" for Harris to be there on behalf of the president and his administration. "She's representing concrete U.S. progress — from significant investments in clean cars and clean energy to a crackdown on dirty power plants," Bapna said. "There's much work ahead to lock that progress in and build on it — but it's a complete turnaround from where we stood even a year ago."

Top leaders to discuss Global warming

Dubai (AP): International climate talks turned to a power game on Friday as dozens of world leaders including the Saudi crown prince and India's prime minister were to speak, but two of the world's most powerful men — President Joe Biden of the U.S. and China's President Xi Jinping — were glaringly absent. Crown Prince Mohammed bin Salman, a top oil producer, Presidents Emmanuel Macron of France, Cyril Ramaphosa of South Africa, Abdel Fattah el-Sissi of Egypt and Recep Tayyip Erdogan of Turkey were among more than 130 world leaders set to address the United Nations climate conference in Dubai over the next two days. The idea is to try to keep the planet from heating too much because of humankind's actions. In a fire-and-brimstone kicking off of Friday's parade of VIPs, UN Secretary-General Antonio Guterres, fresh from melting glaciers in Antarctica and Nepal said "Earth's vital signs are failing" and told leaders, "you can prevent planetary crash and burn."

Resumption of Israel-Hamas war casts shadow over COP28 climate summit

AP ■ DUBAI
As world leaders gathered for the COP28 climate summit in Dubai, the collapse of a cease-fire in the Israel-Hamas war Friday plunged the conflict back into open combat and cast a long shadow over the talks. Israel's top diplomat for the Middle East huddled with leaders at the summit as his colleagues went through a book of posters of those held hostage by the militant group Hamas, placing yellow "released" stickers by some while looking at others still held.
Meanwhile, just a street away at the Palestinian territories' first-ever pavilion, an official gave a horrified look when Associated Press journalists gave her the news that Israeli airstrikes and ground fighting in the Gaza Strip had resumed. Even United Nations Secretary-General Antonio Guterres brought up the fighting in his remarks at a COP conference meant to focus on restraining global warming. "As we see in this region, con-



United Nations Secretary-General Antonio Guterres, left, and Brazil President Luiz Inacio Lula da Silva, center, walk after leaving a group photo at the COP28 U.N. Climate Summit, Friday in Dubai, United Arab Emirates.

flicts are causing immense suffering and intense emotion," he told the delegates. "We just had the news that the bombs are sounding again in Gaza."
The war hadn't been initially the plan for Israel at this Conference of Parties held in the United Arab Emirates, with which it only struck a diplomatic recognition deal

in 2020. Their country pavilion sits just across from the Emiratis' own. Oded Joseph, the Israeli Foreign Ministry's top diplomat for the Mideast, told the AP that he believed that the war had not ruptured Israel's ties to the UAE and others.
However, Joseph acknowledged what he called the "traumatic images" of dead Palestinian

women and children after Israeli airstrikes in the Gaza Strip.
He contended those deaths came because "Hamas took a strategic decision to take human take civilians as human shields."
"Unfortunately, wars are always ugly and wars always demands us for us to pay in many prices," Joseph said.

Indian student beaten, forced into labour for months in US; 3 charged

PTI ■ WASHINGTON
Authorities in the US have rescued a 20-year-old Indian student, who was held captive for months without access to a bathroom, viciously beaten, and forced to work at three homes by his cousin and two other Indian-origin men in an incident described as "absolutely inhumane and unconscionable."
The victim, whose name was not disclosed, spent months trapped in three homes in the US state of Missouri.
On Wednesday, police descended upon a home on a rural highway in St Charles County. They later arrested

Venkatesh R Sattaru, Sravan Varma Penumetcha and Nikhil Verma Penmatsa, and on Thursday charged them with offences including human trafficking, kidnapping and assault.
Police were dispatched to investigate the home after a concerned citizen became aware of his situation and called 911. The victim is safe and being treated at a hospital for multiple bone fractures, as well as lacerations and injuries covering his entire body, said prosecutor Joe McCulloch.
Over seven months, the men locked the student in a basement and forced him to sleep on an unfinished floor without access to a bathroom,

Indian student found dead in London river

London (PTI): A 23-Indian student who went missing in the UK last month has been found dead in the river Thames here. Mitkumar Patel arrived in the UK for higher studies in September and was reported missing on November 17.
The Metropolitan Police discovered his body in the river Thames near the Canary Wharf area of east London on November 21 and was declared dead by paramedics.
"The death is not believed to be suspicious," the Met Police said. Parth Patel, a relative, has since launched a Go Fund Me online fundraiser and raised over GBP 4,500 since last week. "Mitkumar Patel was a 23-year (old) boy who came to the UK for higher studies on 19th

September 2023," reads the fundraising appeal.
"He belonged to a farmer family and used to live in a village as well. He was missing from November 17, 2023. Now on November 21 police found his dead body from Canary Wharf in the water. It was sad for all of us. So, we decided to do fund raising for helping out his family and to send his body to India as well," it adds.
The appeal reiterates that the funds will be safely transmitted to Mitkumar's family in India. According to the 'Evening Standard' newspaper, the student was due to move to Sheffield on November 20 to start a degree at Sheffield Hallam University and a part-time job at Amazon.

Buckingham Palace 'exploring all options' as King Charles III embroiled in race row

PTI ■ LONDON
Buckingham Palace officials said on Friday that they were exploring all options, including legal, as King Charles III and Kate Middleton — the Princess of Wales, were embroiled in a race row after the Dutch edition of a controversial new book named them erroneously.
Omid Scobie's 'Endgame: Inside the Royal Family and the Monarchy's Fight for Survival' hit bookshelves around the world this week and repeated an allegation that senior members of the British royal family had raised questions around the skin colour of Prince Archie — the son of Prince Harry and Meghan Markle born in May 2019.
Meghan, of African American heritage, first raised the issue of an unnamed royal referencing their first-born's skin colour during the couple's infamous interview with Oprah Winfrey over two years ago.
While the main edition of Scobie's new book does not name the senior royals, the Dutch edition included the

TalkTV when asked about the row.
"The King's done a brilliant job for us, not just in the last year since he's been King, but he's been absolutely fantastic for many, many years in arguing in the interests of the British people as Prince of Wales. So frankly I see this as just rumour, hearsay and an attempt to disparage somebody who's served our country with enormous dignity and enormous grace for many, many years," he said.
The Dutch publisher of the new book, Xander Uitgevers, said it had been pulled from shelves in the Netherlands due to an "error". Scobie, meanwhile, has been insisting it was not part of some publicity stunt and lamented that the row had "overshadowed" the release of his book.
"All of this is frustrating because it feeds into something that couldn't be further from the truth. And also, quite frankly, I've always felt the names weren't needed to have this discussion," he told the BBC.

allegation that it was King Charles and Kate who had discussed the skin colour.
"We're exploring all options," a palace spokesperson told the BBC.
Initially, most UK media outlets were holding off naming the royals but it has been dominating headlines after TalkTV aired the names of Charles and Kate from the Dutch book fiasco.
"Some individual has written some rumour and scuttled that has made various claims about His Majesty the King that are, frankly, completely unproven," UK Security Minister Tom Tugendhat told

ing to St Charles County's official website.
Sattaru was identified by investigators as the ringleader and lives in the O'Fallon home with his wife and children.
The main suspect in the case, Sattaru, 35, is additionally charged with human trafficking for the purpose of slavery and contributing to human trafficking through misuse of documentation.
Penumetcha and Penmatsa live in the home where the student was rescued. Authorities said the student had come to the US from India last year with hopes of studying at Missouri University of Science and Technology in Rolla.

CHELMSFORD CLUB LIMITED
(A Company Limited by Guarantee)
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Website: www.chelsfordclub.in

NOTICE OF THE 101st ANNUAL GENERAL MEETING, E-VOTING INFORMATION

NOTICE is hereby given that:

- The 101st Annual General Meeting (AGM) of the Chelsford Club Limited ("Club") is scheduled to be held on **Wednesday, 27th December, 2023 at 11.30 AM** at the Club premises 1, Raisina Road, New Delhi-110001 to transact the matters as stated in the Notice convening the meeting.
- Electronic copies of the Notice of the AGM, Annual Report and Statement of Accounts for the financial year ended 31st March, 2023 have been sent to all members whose email IDs are registered with the Club. The same are also available on the website of the Club: www.chelsfordclub.in and on the website of National Securities Depository Limited e-voting website: <https://www.evoting.nsdl.com>. Notice of AGM, Annual Report and Statement of Accounts for the financial year ended 31st March, 2023 have been sent to all the members at their registered address in the permitted mode. The electronic dispatch and dispatch by post has been completed by 02nd December 2023.
- Green Initiative in the Corporate Governance.**
Due to high price of paper and printing, additional copies of the Notice will not be available at the AGM. Members are requested to bring their copy to the AGM venue.
- In compliance with provisions of Section 108 of the Companies Act, 2013 read with Rules 20 of the Companies (Management and Administration) Rules, 2014 as substituted by the Companies (Management and Administration) Amendment Rules, 2015 as amended, the Club is pleased to provide e-voting facility to its members, to vote from a place other than venue of the AGM (remote e-voting). The Club has engaged the services of National Securities Depository Limited (NSDL) to provide e-voting facilities enabling the members to cast their vote in a secure manner.
- All the Members are informed that:
(a) The business as set forth in the Notice of the AGM may be transacted through voting by electronic means.
(b) The e-voting facility will be available at the link <https://www.evoting.nsdl.com> during the voting period from Sunday, 24th December, 2023 (9 AM) to Tuesday, 26th December, 2023 (5 PM). The remote e-voting shall be disabled thereafter, by NSDL.
(c) The cut-off date for determining the eligibility to vote by electronic means or at the AGM is Wednesday, 20th December, 2023. A person whose name is entered in the Register of Members as on the Cut Off Date only, shall be entitled to avail the facility of remote e-voting as well as voting in the AGM.
(d) Any person, who has become a member of the Club, after the dispatch of the Notice of AGM may obtain the login ID and password by sending a request to the Club Secretary at info@chelsfordclub.in and request for their login ID and Password. After verifying their membership details, the Club will forward the request to NSDL and NSDL will forward the login ID and password to their respective email ID.
(e) Members who have cast their votes by remote e-voting prior to AGM may attend the AGM but shall not be entitled to cast their vote again.
(f) The facility for voting through ballot shall be made available at the AGM and the members attending the AGM who have not cast their vote by remote e-voting or by ballot shall be able to exercise their right to vote at the AGM through Ballot.
(g) The Club has appointed Mr. Ishant Arora (CS) of Ishant & Associates, alongwith Sh. Sunil Sareen and Sh. Sushil Kumar Dwivedi, Members of the Club, as scrutineers to scrutinize the entire Ballot and Voting process in a fair and transparent manner.
(h) In case of any query/grievance in relation to e-voting, they may be addressed to Mr. Puneet Bhasin, the Club Secretary, at info@chelsfordclub.in or members can visit "Help/FAQ" section (under download section) available at NSDL's website <https://www.evoting.nsdl.com> or write an email to evoting@nsdl.co.in or call NSDL at toll free number 1800 1020 990 / 1800 224 430.
(i) The result of election/voting at the AGM shall be declared on Wednesday, 27th December, 2023 at 7:00 PM. The result declared, alongwith the Scrutineers' Report shall be displayed at the registered office of the Club and also placed on the Club's website (www.chelsfordclub.in) and on the website of e-voting agency National Securities Depository Limited (website: <https://www.evoting.nsdl.com>).

Place: New Delhi
Date: 02nd December 2023

For Chelsford Club Limited
Puneet Bhasin
Secretary

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR TERIYAKI BUILDERS PRIVATE LIMITED, OPERATING IN TRADING BUSINESS AT NEW DELHI
(Under sub-regulation (1) of regulation 38A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
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15.	Last date for submission of resolution plans 10/02/2024
16.	Process email ID to submit Expression of Interest cirp.teriyakibuilders@gmail.com

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Dated: 01.12.2023
Place: Delhi

Japan expresses concern about Osprey aircraft

Tokyo (AP): Japan's top government spokesperson expressed concern on Friday that the U.S. military is continuing to fly Osprey aircraft in the country without providing adequate information about a fatal crash this week in southwestern Japan despite repeated requests that it do so. One crew member was killed and seven others are missing, along with the aircraft. The cause of Wednesday's crash, which occurred during a training mission, is still under investigation. Search operations widened Friday with additional U.S. military personnel joining the effort, while Japanese coast guard and military ships focused on an undersea search using sonar. The Pentagon said Thursday that US Ospreys continue to operate in Japan, and Deputy Press Secretary Sabrina Singh said she was not aware of an official request from Japan to ground them. "We are concerned about the continuing Osprey flights despite absence of an explanation about their safety" from the U.S. military, Chief Cabinet Secretary Hirokazu Matsuno said on Friday.

